

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :18-02-2026

Date : 18.02.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Serial No.
11992/2026	18.02.2026	ABLAPL-971/2026	AK TRIPATHY	C.O.		Order Dtd. 2026-02-13		(Serial No-18)
11993/2026	18.02.2026	ABLAPL-975/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-1	(Serial No-18)
11994/2026	18.02.2026	ABLAPL-972/2026	BS SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Serial No-18)
11995/2026	18.02.2026	ABLAPL-14599/2025	HK PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-2	(Serial No-18)
11996/2026	18.02.2026	ABLAPL-977/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Serial No-18)
11997/2026	18.02.2026	ABLAPL-978/2026	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Serial No-18)
11998/2026	18.02.2026	ABLAPL-12993/2025	KK NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-1	(Serial No-15)
11999/2026	18.02.2026	WP (C) - 4398/2026	SUBASH CHANDRA PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Serial No-15)
12000/2026	18.02.2026	WP (C) - 4421/2026	SUBASH CHANDRA PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Serial No-15)
12001/2026	18.02.2026	ABLAPL-1007/2026	B R MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Serial No-15)
12006/2026	18.02.2026	CMP-262/2026	A.PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-3	(Serial No-14)
12015/2026	18.02.2026	CMAPL-10/2026	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03-24		(Serial No-14)
12017/2026	18.02.2026	CRLREV-787/2013	L.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-02-17	CRIMINAL REVISION	(Serial No-14)
12018/2026	18.02.2026	CRLMC-1065/2024	A.MOHANTY	C.O.	COURT NO. 15		CRIMINAL MISC	(Serial No-14)
12019/2026	18.02.2026	ABLAPL-14513/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-23	BAIL-1	(Serial No-14)

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12020/2026	18.02.2026	ABLAPL-979/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-31			(Se No-14)
12021/2026	18.02.2026	ABLAPL-11506/2025	S DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-11			(Se No-14)
12022/2026	18.02.2026	CRLMC-5146/2025	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12			(Se No-14)
12025/2026	18.02.2026	BLAPL-11463/2025	R DAS	C.O.	COURT NO. 3	Order Dtd. 2026-02-17	BAIL-1		(Se No-14)
12027/2026	18.02.2026	CMP-1387/2025	M.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-02-11			(Se No-14)
12028/2026	18.02.2026	ABLAPL-901/2026	BP TANGA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11			(Se No-14)
12029/2026	18.02.2026	ABLAPL-903/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11			(Se No-14)
12030/2026	18.02.2026	ABLAPL-908/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11			(Se No-14)
12031/2026	18.02.2026	ABLAPL-917/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	BAIL-2		(Se No-17)
12032/2026	18.02.2026	WP (C) - 2905/2026	A K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-1)		(Se No-105)
12033/2026	18.02.2026	WP (C) - 1750/2026	H N MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-2		(Se No-105)
12034/2026	18.02.2026	WP (C) - 22176/2025	H N MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	WRIT BRANCH-8		(Se No-29)
12040/2026	18.02.2026	WP (C) - 4990/2026	B.K.SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-5		(Se No-20)
12042/2026	18.02.2026	WP (C) - 36951/2025	B.K.SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-6		(Se No-35)
12044/2026	18.02.2026	WP (C) - 4761/2026	A K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-2		(Se No-45)
12046/2026	18.02.2026	WP (C) - 4230/2026	S.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-2		(Se No-45)
12048/2026	18.02.2026	WP (C) - 4764/2026	A K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-5		(Se No-20)
12049/2026	18.02.2026	WP (C) - 4662/2026	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17			(Se No-20)
12050/2026	18.02.2026	WP (C) - 2146/2026	S.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-5		(Se No-21)
12051/2026	18.02.2026	WP (C) -	U P BAG	C.O.	COURT NO.	Order Dtd. 2026-02-			(Se No-21)

		4694/2026			3 OLD	17		No-21)
12053/2026	18.02.2026	WP (C) - 4019/2026	S DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-1	(Se No-
12055/2026	18.02.2026	WP (C) - 3675/2026	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-
12058/2026	18.02.2026	WP (C) - 3672/2026	J P KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-
12060/2026	18.02.2026	WP (C) - 3669/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-3	(Se No-33)
12062/2026	18.02.2026	WP (C) - 3753/2026	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-8	(Se No-40)
12065/2026	18.02.2026	WP (C) - 2649/2026	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-1	(Se No-
12068/2026	18.02.2026	WP (C) - 1741/2026	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-17	WRIT BRANCH-2	(Se No-
12070/2026	18.02.2026	WP (C) - 29256/2025	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-17	WRIT BRANCH-2	(Se No-
12072/2026	18.02.2026	WP (C) - 35876/2025	S C DASH	C.O.	COURT NO. 1	Order Dtd. 2026-02-17	WRIT BRANCH-4	(Se No-37)
12074/2026	18.02.2026	WP (C) - 30733/2023	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-17	WRIT BRANCH-3	(Se No-33)
12077/2026	18.02.2026	WP (C) - 22944/2023	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-6	(Se No-36)
12079/2026	18.02.2026	WP (C) - 15849/2023	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-2	(Se No-
12081/2026	18.02.2026	CRLA-13/2020	RAJIV KU MAHANTA, M/S CHITTA RANJAN SAHU, P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-10)
12082/2026	18.02.2026	ABLAPL-916/2026	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-02		(Se No-10)
12083/2026	18.02.2026	WP (C) - 36525/2025	P PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-13		(Se No-10)
12084/2026	18.02.2026	ABLAPL-942/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Se No-10)
12085/2026	18.02.2026	WP (C) - 36526/2025	S. R BARIK	C.O.	COURT NO. 12	Order Dtd. 2026-03-02	WRIT BRANCH-6	(Se No-16)
12086/2026	18.02.2026	WP (C) - 20408/2025	P N NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-02-17		(Se No-16)
12088/2026	18.02.2026	WP (C) - 3487/2026	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-17		(Se No-

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12089/2026	18.02.2026	RSA-65/2022	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-03-30	SECOND APPEAL	(Se No-	
12090/2026	18.02.2026	RSA-71/2022	S MOAHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-03-30	SECOND APPEAL	(Se No-	
12091/2026	18.02.2026	WP (C) - 4391/2026	K C TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-02-17		(Se No-	
12092/2026	18.02.2026	RVWPET-104/2022	P K RATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	CIVIL REVISION	(Se No-	
12093/2026	18.02.2026	CONTC-3297/2022	P K RATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-13	CONTEMPT	(Se No-	
12095/2026	18.02.2026	WP (C) - 30269/2023	P CH DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)	
12096/2026	18.02.2026	WP (C) - 32192/2023	P CH DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-11	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)	
12097/2026	18.02.2026	WP (C) - 32200/2023	P CH DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)	
12098/2026	18.02.2026	WP (C) - 4299/2026	A K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-03-30	WRIT BRANCH-3	(Se No-14)	
12099/2026	18.02.2026	WP (C) - 12686/2025	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Se No-23)	
12100/2026	18.02.2026	WP (C) - 6262/2025	B K DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-35)	
12101/2026	18.02.2026	WP (C) - 4803/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-35)	
12103/2026	18.02.2026	WP (C) - 4837/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-24)	
12104/2026	18.02.2026	WP (C) - 4827/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-24)	
12105/2026	18.02.2026	WP (C) - 4832/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-24)	
12106/2026	18.02.2026	WP (C) - 4856/2026	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-24)	
12107/2026	18.02.2026	WP (C) - 4826/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Se No-27)	
12108/2026	18.02.2026	WP (C) - 4801/2026	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-27)	

12109/2026	18.02.2026	WP (C) - 4452/2026	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-27)
12110/2026	18.02.2026	WP (C) - 4285/2026	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-7	(Se No-15)
12111/2026	18.02.2026	WP (C) - 4813/2026	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-15)
12112/2026	18.02.2026	WP (C) - 4817/2026	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-15)
12113/2026	18.02.2026	WP (C) - 4816/2026	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-4	(Se No-27)
12114/2026	18.02.2026	WP (C) - 4823/2026	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-27)
12115/2026	18.02.2026	WP (C) - 4806/2026	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-6	(Se No-26)
12117/2026	18.02.2026	WP (C) - 1389/2026	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-26)
12118/2026	18.02.2026	WP (C) - 1392/2026	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-3)	(Se No-11)
12119/2026	18.02.2026	WP (C) - 4499/2026	P K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-1	(Se No-)
12120/2026	18.02.2026	WP (C) - 654/2026	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-5	(Se No-47)
12121/2026	18.02.2026	WP (C) - 4449/2026	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(Se No-47)
12122/2026	18.02.2026	WP (C) - 19381/2025	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-2	(Se No-)
12123/2026	18.02.2026	WP (C) - 4773/2026	D K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se No-116)
12124/2026	18.02.2026	WP (C) - 19128/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-116)
12125/2026	18.02.2026	WP (C) - 4831/2026	S CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12	WRIT BRANCH-7	(Se No-18)
12126/2026	18.02.2026	WP (C) - 6262/2025	A B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-35)
12127/2026	18.02.2026	WP (C) - 28572/2025	H SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-10-16		(Se No-35)

	12128/2026	18.02.2026	WP (C) - 4730/2026	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	WRIT BRANCH-7	(Se No-18)
	12129/2026	18.02.2026	WP (C) - 4755/2026	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-17		(Se No-18)
	12130/2026	18.02.2026	WP (C) - 4912/2026	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-02-17		(Se No-18)
	12131/2026	18.02.2026	WP (C) - 3367/2026	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	WRIT BRANCH-7	(Se No-
	12133/2026	18.02.2026	WP (C) - 4343/2026	N K SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-02-17		(Se No-
	12135/2026	18.02.2026	ABLAPL-447/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-1	(Se No-
	12136/2026	18.02.2026	WP (C) - 4786/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-6	(Se No-24)
	12137/2026	18.02.2026	WP (C) - 4778/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-5	(Se No-20)
	12138/2026	18.02.2026	ABLAPL-1839/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Se No-20)
0	12139/2026	18.02.2026	WP (C) - 4771/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-4	(Se No-27)
L	12140/2026	18.02.2026	WP (C) - 4767/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-115)
2	12141/2026	18.02.2026	WP (C) - 4723/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-115)
3	12142/2026	18.02.2026	WP (C) - 4726/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-1	(Se No-30)
4	12144/2026	18.02.2026	WP (C) - 5210/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117)
5	12145/2026	18.02.2026	WP (C) - 5132/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-117)
5	12146/2026	18.02.2026	WP (C) - 5055/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-8	(Se No-41)
7	12147/2026	18.02.2026	WP (C) - 5054/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-4	(Se No-38)
8	12148/2026	18.02.2026	WP (C) - 5051/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-6	(Se No-24)

9	12149/2026	18.02.2026	WP (C) - 5049/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-7	(Se No-15)
0	12150/2026	18.02.2026	WP (C) - 4874/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-6	(Se No-24)
1	12151/2026	18.02.2026	WP (C) - 4873/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-5	(Se No-20)
2	12152/2026	18.02.2026	WP (C) - 4854/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-20)
3	12153/2026	18.02.2026	WP (C) - 4820/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	WRIT BRANCH-7	(Se No-15)
4	12154/2026	18.02.2026	WP (C) - 4807/2026	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-15)
5	12155/2026	18.02.2026	WP (C) - 36966/2025	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-30	WRIT BRANCH-8	(Se No-42)
5	12156/2026	18.02.2026	WP (C) - 33027/2025	S DEVI	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	WRIT BRANCH (DIVISION BENCH-1)	(Se No-104)
7	12157/2026	18.02.2026	WP (C) - 1500/2026	ASWINI MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	WRIT BRANCH-1	(Se No-)
8	12159/2026	18.02.2026	WP (C) - 4799/2026	A K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-12	WRIT BRANCH-6	(Se No-24)
9	12160/2026	18.02.2026	WP (C) - 3353/2026	P K LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-02-04	WRIT BRANCH-4	(Se No-46)
0	12161/2026	18.02.2026	WP (C) - 3367/2026	KAPILA CHARAN NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	WRIT BRANCH-7	(Se No-)
1	12162/2026	18.02.2026	WP (C) - 32111/2025	B N SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)
2	12163/2026	18.02.2026	WP (C) - 5094/2026	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117)
3	12164/2026	18.02.2026	WP (C) - 5091/2026	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2026-02-17	WRIT BRANCH-8	(Se No-41)
4	12165/2026	18.02.2026	WP (C) - 34623/2025	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-01-19	WRIT BRANCH-7	(Se No-)
5	12166/2026	18.02.2026	WP (C) - 2182/2026	PARSURAM PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-13	WRIT BRANCH-7	(Se No-44)
5	12167/2026	18.02.2026	WP (C) - 1535/2026	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-03-25	WRIT BRANCH-7	(Se No-10)

7	12168/2026	18.02.2026	WP (C) - 4455/2026	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-02- 17	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
8	12169/2026	18.02.2026	WP (C) - 4911/2026	B BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02- 17	WRIT BRANCH-7	(Se No- 18)
9	12170/2026	18.02.2026	WP (C) - 4862/2026	S K BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-03- 17		(Se No- 18)
0	12171/2026	18.02.2026	ABLAPL- 7372/2025	CR SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-02- 13		(Se No- 18)
1	12172/2026	18.02.2026	WP (C) - 15223/2025	J SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-03- 05	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
2	12173/2026	18.02.2026	ABLAPL- 882/2026	KC MAJHI	C.O.	COURT NO. 21	Order Dtd. 2026-02- 11	BAIL-2	(Se No- 10)
3	12174/2026	18.02.2026	WP (C) - 4249/2026	G R PATRA	C.O.	COURT NO. 21		WRIT BRANCH-3	(Se No- 14)
4	12175/2026	18.02.2026	ABLAPL- 984/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 21	Order Dtd. 2026-02- 17	BAIL-2	(Se No- 16)
5	12176/2026	18.02.2026	ABLAPL- 987/2026	SP SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17	BAIL-2	(Se No- 17)
5	12177/2026	18.02.2026	ABLAPL- 988/2026	SP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17	BAIL-1	(Se No- 17)
7	12178/2026	18.02.2026	ABLAPL- 990/2026	PC DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17	BAIL-2	(Se No- 18)
8	12179/2026	18.02.2026	ABLAPL- 992/2026	TR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17		(Se No- 18)
9	12180/2026	18.02.2026	ABLAPL- 993/2026	SK SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17		(Se No- 18)
0	12181/2026	18.02.2026	ABLAPL- 996/2026	PK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17		(Se No- 18)
1	12183/2026	18.02.2026	ABLAPL- 998/2026	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17		(Se No- 18)
2	12184/2026	18.02.2026	ABLAPL- 999/2026	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 18		(Se No- 18)
3	12185/2026	18.02.2026	ABLAPL- 1000/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17		(Se No- 18)
4	12186/2026	18.02.2026	ABLAPL- 1019/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 17	BAIL-2	(Se No- 18)

5	12187/2026	18.02.2026	ABLAPL-1386/2026	PC DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-
5	12189/2026	18.02.2026	WP (C) - 19128/2024	P C MOAHNTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-12		(Se No-
7	12193/2026	18.02.2026	ABLAPL-976/2026	B R MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09	BAIL-2	(Se No-16)
8	12194/2026	18.02.2026	BLAPL-6327/2025	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-16)
9	12195/2026	18.02.2026	WP (C) - 2789/2022	HIMANSU SEKHAR DEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-10	WRIT BRANCH-1	(Se No-
0	12196/2026	18.02.2026	CONTC-4938/2021	R R DAS	C.O.	COURT NO. 22	Order Dtd. 2021-08-25	CONTEMPT	(Se No-
1	12197/2026	18.02.2026	WP (C) - 36150/2025	U P BAG	C.O.	COURT NO. 22	Order Dtd. 2026-02-17	WRIT BRANCH-2	(Se No-45)
2	12198/2026	18.02.2026	WP (C) - 24070/2022	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2026-02-17	WRIT BRANCH-5	(Se No-47)
3	12199/2026	18.02.2026	WP (C) - 1794/2026	B C PANDA	C.O.	COURT NO. 22	Order Dtd. 2026-02-17	WRIT BRANCH-2	(Se No-
4	12209/2026	18.02.2026	WP (C) - 36951/2025	P K MISHRA	C.O.	COURT NO. 22	Order Dtd. 2026-02-17	WRIT BRANCH-6	(Se No-35)
5	12210/2026	18.02.2026	WP (C) - 4991/2026	D P DASH	C.O.	COURT NO. 22	Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117)
5	12211/2026	18.02.2026	CRLMC-5673/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-06		(Se No-117)
7	12212/2026	18.02.2026	BLAPL-11731/2025	HK PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(Se No-117)
8	12214/2026	18.02.2026	BLAPL-10712/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17	BAIL-2	(Se No-
9	12215/2026	18.02.2026	BLAPL-9569/2025	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17	BAIL-1	(Se No-15)
0	12216/2026	18.02.2026	BLAPL-11673/2025	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(Se No-15)
1	12218/2026	18.02.2026	BLAPL-11669/2025	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(Se No-15)
2	12219/2026	18.02.2026	BLAPL-9603/2025	TK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(Se No-15)
3	12221/2026	18.02.2026	CRLREV-93/2026	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Se No-15)
4	12222/2026	18.02.2026	BLAPL-	BS MALLICK	C.O.	COURT NO.	Order Dtd. 2026-02-	BAIL-2	(Se

			10725/2025			2 OLD	17		No-
5	12223/2026	18.02.2026	CRLREV-56/2026	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Se No-
5	12224/2026	18.02.2026	BLAPL-10747/2025	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(Se No-
7	12225/2026	18.02.2026	CMP-277/2026	C R KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Se No-
8	12227/2026	18.02.2026	CMP-117/2026	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-3	(Se No-14)
9	12228/2026	18.02.2026	CONTC-5211/2025	ASISH KUMAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Se No-14)
0	12239/2026	18.02.2026	WP (C) - 1791/2026	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH-1	(Se No-
	12241/2026	18.02.2026	WP (C) - 4910/2026	P K LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-03-24	WRIT BRANCH-1	(Se No-30)
2	12242/2026	18.02.2026	WP (C) - 23781/2017	P K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	WRIT BRANCH-6	(Se No-35)
3	12244/2026	18.02.2026	WP (C) - 24198/2017	R K MOHABHOI	C.O.	COURT NO. 17	Order Dtd. 2026-02-12	WRIT BRANCH-7	(Se No-10)
4	12245/2026	18.02.2026	ABLAPL-1004/2026	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2026-02-17		(Se No-10)
5	12246/2026	18.02.2026	ABLAPL-1010/2026	G JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-2	(Se No-16)
5	12247/2026	18.02.2026	ABLAPL-1012/2026	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2026-02-17		(Se No-16)
7	12248/2026	18.02.2026	ABLAPL-1014/2026	SK DASH	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-2	(Se No-16)
8	12250/2026	18.02.2026	ABLAPL-1015/2026	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-2	(Se No-16)
9	12251/2026	18.02.2026	ABLAPL-1017/2026	SAPAN KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-02-17	BAIL-2	(Se No-
0	12252/2026	18.02.2026	ABLAPL-1018/2026	S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-2	(Se No-17)
	12253/2026	18.02.2026	ABLAPL-1020/2026	B BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-17)
2	12254/2026	18.02.2026	ABLAPL-969/2026	AK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-2	(Se No-12)
3	12256/2026	18.02.2026	ABLAPL-973/2026	BK MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-2	(Se No-12)

4	12261/2026	18.02.2026	BLAPL-11705/2025	G JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-2	(Se No-
5	12262/2026	18.02.2026	ABLAPL-567/2026	PITAMBAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13	BAIL-1	(Se No-14)
5	12263/2026	18.02.2026	ABLAPL-508/2026	PITAMBAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Se No-14)
7	12264/2026	18.02.2026	ABLAPL-507/2026	PITAMBAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-13		(Se No-14)
8	12270/2026	18.02.2026	WP (C) - 5259/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-3	(Se No-13)
9	12272/2026	18.02.2026	CONTC-532/2026	A.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-02-20		(Se No-13)
0	12273/2026	18.02.2026	CMP-298/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-13)
1	12274/2026	18.02.2026	CMP-292/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-13)
2	12275/2026	18.02.2026	WA-1677/2025	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-12		(Se No-13)
3	12276/2026	18.02.2026	CONTC-174/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Se No-13)
4	12277/2026	18.02.2026	CONTC-938/2026	SATYA RANJAN PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13		(Se No-13)
5	12279/2026	18.02.2026	WP (C) - 4945/2026	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(Se No-13)
5	12281/2026	18.02.2026	CONTC-975/2026	S.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-13	CONTEMPT	(Se No-
7	12282/2026	18.02.2026	CMP-2035/2025	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 9999-12-31		(Se No-
8	12285/2026	18.02.2026	CRLMC-445/2026	P.K.ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-02-11		(Se No-
9	12288/2026	18.02.2026	ABLAPL-547/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-11		(Se No-
0	12289/2026	18.02.2026	BLAPL-11566/2025	A KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-2	(Se No-12)
1	12301/2026	18.02.2026	CMP-284/2026	T BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11		(Se No-12)
2	12311/2026	18.02.2026	WP (C) - 5449/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18	WRIT BRANCH-3	(Se No-13)
3	12316/2026	18.02.2026	CONTC-	A.K. ROUL	C.O.	COURT NO.	Order Dtd. 2026-02-	CONTEMPT	(Se

			7494/2023			3 OLD	13		No-
4	12317/2026	18.02.2026	ABLAPL-1011/2026	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-
5	12318/2026	18.02.2026	ABLAPL-983/2026	S.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17		(Se No-
5	12319/2026	18.02.2026	WP (C) - 21647/2025	AK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-18		(Se No-
7	12320/2026	18.02.2026	CMP-275/2026	B.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-11	WRIT BRANCH-3	(Se No-14)
8	12321/2026	18.02.2026	WP (C) - 1296/2026	D P DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(Se No-14)
9	12322/2026	18.02.2026	WP (C) - 4990/2026	D P DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-17	WRIT BRANCH-5	(Se No-20)
0	12323/2026	18.02.2026	WP (C) - 4100/2026	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-17	WRIT BRANCH-6	(Se No-26)
1	12002/2026	18.02.2026	WP (C) - 23528/2025	SATYAM KUMAR MISTRY	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-3)	(Se No-120)
2	12003/2026	18.02.2026	WP (C) - 4486/2026	KABITA PATRA	GENERAL		Order Dtd. 2026-02-17		(Se No-120)
3	12004/2026	18.02.2026	CONTC-4996/2025	ARUN KUMAR HOTA	GENERAL		Entire Document	CONTEMPT	(Se No-
4	12007/2026	18.02.2026	TRP (C) - 424/2025	MAHADEV SAHU	GENERAL		Petition With Annexures		(Se No-
5	12008/2026	18.02.2026	FAO-708/2019	SIBANANDA PATRA	GENERAL		Entire Brief	MISC. APPEAL SEC.	(Se No-
5	12009/2026	18.02.2026	WPC (OAC) - 1228/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-09	OA Branch	(Se No-
7	12010/2026	18.02.2026	WP (C) - 4926/2014	SHANKARSAN MOHANTY	GENERAL		Order Dtd. 2020-01-22	WRIT BRANCH-6	(Se No-35)
8	12011/2026	18.02.2026	WP (C) - 11038/2022	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-8	(Se No-39)
9	12012/2026	18.02.2026	RFA-94/2007	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2019-11-15	FIRST APPEAL	(Se No-
0	12013/2026	18.02.2026	WP (C) - 2167/2023	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2023-01-30	WRIT BRANCH-1	(Se No-
1	12014/2026	18.02.2026	WP (C) - 2169/2023	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2023-01-30	WRIT BRANCH-1	(Se No-
2	12016/2026	18.02.2026	ABLAPL-927/2026	JEET SWARUP SAMAL	GENERAL		Order Dtd. 2026-02-10		(Se No-
3	12039/2026	18.02.2026	CMP-569/2015	DINABANDHU BAGARTY	GENERAL		Final Order	WRIT BRANCH-5	(Se No-23)

4	12056/2026	18.02.2026	WP (C) - 18085/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-24	WRIT BRANCH-8	(Se No-41)
5	12066/2026	18.02.2026	RVWPET-221/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-09		(Se No-41)
5	12080/2026	18.02.2026	BLAPL-11273/2025	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2026-02-17		(Se No-41)
7	12087/2026	18.02.2026	WP (C) - 25849/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-1	(Se No-31)
8	12094/2026	18.02.2026	WP (C) - 19150/2012	DINABANDHU BAGARTY	GENERAL		Final Order		(Se No-31)
9	12102/2026	18.02.2026	WP (C) - 33864/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-3	(Se No-28)
0	12116/2026	18.02.2026	CMP-299/2026	BISWARANJAN DALAI	GENERAL		Order Dtd. 2026-02-17		(Se No-28)
1	12132/2026	18.02.2026	ABLAPL-389/2026	KISHOR CHANDRA DAS	GENERAL		Order Dtd. 2026-02-17		(Se No-28)
2	12134/2026	18.02.2026	WP (C) - 5266/2026	KAJAL SAHOO	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)
3	12143/2026	18.02.2026	FAO-696/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-12-12	MISC. APPEAL SEC.	(Se No-)
4	12158/2026	18.02.2026	ABLAPL-10892/2024	BABITA PATTNAIK	GENERAL		Entire Brief		(Se No-)
5	12182/2026	18.02.2026	ABLAPL-10892/2024	BABITA PATTNAIK	GENERAL		Entire Document		(Se No-)
5	12188/2026	18.02.2026	RVWPET-11/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-04	CIVIL REVISION	(Se No-)
7	12190/2026	18.02.2026	CONTC-6109/2024	BISWAJIT MOHANTY	GENERAL		Order Dtd. 2026-02-11	CONTEMPT	(Se No-)
8	12191/2026	18.02.2026	RVWPET-190/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-04	CIVIL REVISION	(Se No-)
9	12192/2026	18.02.2026	WP (C) - 25679/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-08-26	WRIT BRANCH-5	(Se No-23)
0	12206/2026	18.02.2026	WP (C) - 29151/2013	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-3	(Se No-13)
1	12229/2026	18.02.2026	ABLAPL-11907/2024	JITENDRA KUMAR PANDA	GENERAL		Order Dtd. 2024-11-04		(Se No-13)
2	12233/2026	18.02.2026	WP (C) - 27765/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION	(Se No-109)

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3	12235/2026	18.02.2026	BLAPL-11477/2025	SATYAPADA SHARMA	GENERAL		Order Dtd. 2026-02-17		(Se No-109
4	12238/2026	18.02.2026	ABLAPL-10892/2024	BABULI CHARAN PADHIHARI	GENERAL		Order Dtd. 2026-02-17		(Se No-109
5	12249/2026	18.02.2026	WP (C) - 6726/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-12-16	WRIT BRANCH-2	(Se No-
5	12255/2026	18.02.2026	WP (C) - 12497/2018	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2025-10-29	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112
7	12271/2026	18.02.2026	BLAPL-10725/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2026-02-17	BAIL-2	(Se No-
8	12278/2026	18.02.2026	CRLMC-3140/2025	DEBIDUTTA MOHAPATRA	GENERAL		Entire Brief	CRIMINAL MISC	(Se No-
9	12280/2026	18.02.2026	BLAPL-142/2026	DIPTIMAYA PATTANAIAK	GENERAL		Order Dtd. 2026-02-18	BAIL-1	(Se No-
0	12283/2026	18.02.2026	BLAPL-10102/2025	ATUL PATTNAIK	GENERAL		Order Dtd. 2026-02-03	BAIL-1	(Se No-
1	12284/2026	18.02.2026	BLAPL-11847/2025	BIKAS SWAIN	GENERAL		Order Dtd. 2026-02-17	BAIL-2	(Se No-
2	12005/2026	18.02.2026	CMP-280/2026	B.M.RANA	GENERAL		Order Dtd. 2026-02-12		(Se No-
3	12023/2026	18.02.2026	WP (C) - 24348/2024	SUBHANKAR PANDA	GENERAL		Order Dtd. 2025-10-10		(Se No-
4	12024/2026	18.02.2026	ARBP-27/2019	SUBHANKAR PANDA	GENERAL		Order Dtd. 2021-03-05	M.J.C.	(Se No-
5	12026/2026	18.02.2026	WP (C) - 21111/2025	SUBHANKAR PANDA	GENERAL		Order Dtd. 2025-10-10	WRIT BRANCH-1	(Se No-31)
5	12035/2026	18.02.2026	OJC-5401/1998	J PARIDA	GENERAL		Order Dtd. 2017-07-24Petition,Annexure,		(Se No-31)
7	12036/2026	18.02.2026	MACA-794/2013	S SWAIN	GENERAL		Order Dtd. 2026-02-09	MISC. APPEAL SEC.	(Se No-
8	12037/2026	18.02.2026	SA-240/1962	D K JENA	GENERAL		Order Dtd. 9999-12-31		(Se No-
9	12038/2026	18.02.2026	CONTC-1028/2026	P MOHANTY	GENERAL		Order Dtd. 2026-02-13		(Se No-
0	12041/2026	18.02.2026	WP (C) - 806/2026	P MOHANTY	GENERAL		Order Dtd. 2026-01-15		(Se No-
1	12043/2026	18.02.2026	CRLMP-973/2025	S DASH	GENERAL		Order Dtd. 2026-02-17		(Se No-
2	12045/2026	18.02.2026	CRLMP-975/2025	S DASH	GENERAL		Order Dtd. 2026-02-17		(Se No-
3	12047/2026	18.02.2026	ABLAPL-359/2026	P K MISHRA	GENERAL		Order Dtd. 2026-03-10	BAIL-1	(Se No-
4	12052/2026	18.02.2026	WP (C) - 3315/2026	S DAS	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-3	(Se No-

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5	12054/2026	18.02.2026	CRLMC-521/2026	R K BARIK	GENERAL		Order Dtd. 2026-02-17	CRIMINAL MISC	(Se No-
5	12057/2026	18.02.2026	WP (C) - 37340/2025	R K BARIK	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-8	(Se No-42)
7	12059/2026	18.02.2026	MATA-304/2024	U P BAG	GENERAL		Order Dtd. 9999-12-31		(Se No-42)
8	12061/2026	18.02.2026	CRLMC-1623/2025	S K PRADHAN	GENERAL		Order Dtd. 2026-01-30		(Se No-42)
9	12063/2026	18.02.2026	CRLMC-1623/2025	S K PRADHAN	GENERAL		Order Dtd. 2026-01-30		(Se No-42)
0	12064/2026	18.02.2026	CRLMC-1623/2025	S K PRADHAN	GENERAL		Order Dtd. 2026-01-30		(Se No-42)
1	12067/2026	18.02.2026	ABLAPL-986/2026	S DAS	GENERAL		Order Dtd. 2026-02-17		(Se No-42)
2	12069/2026	18.02.2026	MATA-479/2025	M R BARIK	GENERAL		Order Dtd. 2026-03-25		(Se No-42)
3	12071/2026	18.02.2026	WP (C) - 4071/2026	P BEHERA	GENERAL		Order Dtd. 2026-03-23	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
4	12073/2026	18.02.2026	ABLAPL-11506/2025	A MOHANTY	GENERAL		Order Dtd. 2025-12-02		(Se No-114)
5	12075/2026	18.02.2026	CRLMC-457/2026	P K PAL	GENERAL		Order Dtd. 2026-02-12		(Se No-114)
5	12076/2026	18.02.2026	ABLAPL-1002/2026	M K PANI	GENERAL		Order Dtd. 2026-02-17		(Se No-114)
7	12078/2026	18.02.2026	ABLAPL-1037/2026	M K PANI	GENERAL		Order Dtd. 2026-02-17	BAIL-2	(Se No-
8	12200/2026	18.02.2026	BLAPL-10102/2025	L K PRADHAN	GENERAL		Order Dtd. 2026-02-03	BAIL-1	(Se No-
9	12201/2026	18.02.2026	CRLMC-523/2026	SARAT DASH	GENERAL		Order Dtd. 2026-02-18		(Se No-
0	12202/2026	18.02.2026	WP (C) - 22444/2025	KIRTAN DANG	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH (DIVISION BENCH-2)	(Se No-111)
1	12203/2026	18.02.2026	CONTC-3850/2025	KIRTAN DANG	GENERAL		Order Dtd. 2026-02-17		(Se No-111)
2	12204/2026	18.02.2026	WP (C) - 16343/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-5	(Se No-21)

3	12205/2026	18.02.2026	WA-2606/2023	P K SWAIN	GENERAL		Order Dtd. 2026-01-27	WRIT APPEAL	(Se No-
4	12207/2026	18.02.2026	WP (C) - 14752/2019	G S MOHANTY	GENERAL		Order Dtd. 2019-11-18	WRIT BRANCH (DIVISION BENCH)	(Se No-112
5	12208/2026	18.02.2026	WP (C) - 19769/2023	S PRUSTY	GENERAL		Order Dtd. 2026-02-11	WRIT BRANCH-1	(Se No-30)
5	12213/2026	18.02.2026	WP (C) - 17676/2010	S C BAIRIGONJON	GENERAL		Order Dtd. 2026-04-15	WRIT BRANCH-2	(Se No-
7	12217/2026	18.02.2026	RPFAM-76/2020	P C MISHRA	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	FIRST APPEAL	(Se No-
8	12220/2026	18.02.2026	RPFAM-203/2017	G ROUT	GENERAL		Order Dtd. 2023-05-05Entire Order,	FIRST APPEAL	(Se No-
9	12226/2026	18.02.2026	CRLREV-144/2023	S K SAMAL	GENERAL		Order Dtd. 2025-11-07	CRIMINAL REVISION	(Se No-
0	12230/2026	18.02.2026	CRLREV-144/2023	S K SAMAL	GENERAL		Order Dtd. 2025-11-07	CRIMINAL REVISION	(Se No-
1	12231/2026	18.02.2026	ABLAPL-8440/2021	R SAMAL	GENERAL		Order Dtd. 2022-07-26	BAIL-1	(Se No-
2	12232/2026	18.02.2026	OJC-10582/1996	R C ROUT	GENERAL		Order Dtd. 2011-04-19		(Se No-
3	12234/2026	18.02.2026	WP (C) - 31219/2020	S BARIK	GENERAL		Order Dtd. 2020-12-10	WRIT BRANCH (DIVISION BENCH)	(Se No-108
4	12236/2026	18.02.2026	WP (C) - 27736/2011	S BARIK	GENERAL		Order Dtd. 2011-10-25		(Se No-108
5	12237/2026	18.02.2026	SA-12/1985	T K NAYAK	GENERAL		Order Dtd. 2000-04-21		(Se No-108
5	12240/2026	18.02.2026	WP (C) - 40973/2021	P K NAYAK	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,	WRIT BRANCH-3	(Se No-14)
7	12243/2026	18.02.2026	OJC-183/1951	R C ROUT	GENERAL		Order Dtd. 9999-12-31		(Se No-14)
8	12257/2026	18.02.2026	WP (C) - 12526/2025	H K MULIA	GENERAL		Order Dtd. 2026-01-20Entire Order,	WRIT BRANCH (DIVISION BENCH-2)	(Se No-113
9	12258/2026	18.02.2026	WP (C) - 4981/2026	A K ROUT	GENERAL		Order Dtd. 2026-02-18Entire Order,	WRIT BRANCH (DIVISION BENCH-3)	(Se No-117
0	12259/2026	18.02.2026	ABLAPL-10561/2025	A K NAYAK	GENERAL		Order Dtd. 2025-11-18Entire Order,	BAIL-2	(Se No-18)
1	12260/2026	18.02.2026	WP (C) - 12287/2025	G D DAS	GENERAL		Order Dtd. 2025-11-07	WRIT BRANCH (DIVISION	(Se No-117

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2	12265/2026	18.02.2026	WP (C) - 36296/2025	K K NATH	GENERAL		Order Dtd. 2025-12-19		(Se No-117)
3	12266/2026	18.02.2026	WP (C) - 34287/2025	SARAT DASH	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-1	(Se No-
4	12267/2026	18.02.2026	ABLAPL-1057/2026	P S DAS	GENERAL		Order Dtd. 2026-02-18	BAIL-2	(Se No-17)
5	12268/2026	18.02.2026	WA-756/2025	R C ROUT	GENERAL		Order Dtd. 2025-10-17 Petition,Annexure,		(Se No-17)
5	12269/2026	18.02.2026	WP (C) - 5040/2026	A K ROUT	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-1	(Se No-30)
7	12286/2026	18.02.2026	OJC-1409/2002	N K ROUT	GENERAL		Order Dtd. 2006-11-30		(Se No-30)
8	12287/2026	18.02.2026	CRLA-159/2006	P K BARIK	GENERAL		Order Dtd. 2006-05-08	CRIMINAL APPEAL	(Se No-
9	12290/2026	18.02.2026	CMP-814/2023	S S JENA	GENERAL		Order Dtd. 2023-09-13 Entire Order,	WRIT BRANCH-5	(Se No-53)
0	12291/2026	18.02.2026	ARBA-12/2014	S P SAMANTA	GENERAL		Order Dtd. 2026-01-30 Entire Order,	M.J.C.	(Se No-
	12292/2026	18.02.2026	WP (C) - 16732/2021	K N SAHOO	GENERAL		Order Dtd. 2025-07-31 Entire Order,	WRIT BRANCH-5	(Se No-32)
2	12293/2026	18.02.2026	WP (C) - 11348/2024	B RANA	GENERAL		Order Dtd. 2024-05-07 Entire Order,	WRIT BRANCH-4	(Se No-46)
3	12294/2026	18.02.2026	WP (C) - 721/2011	R SHARMA	GENERAL		Order Dtd. 2015-04-24 Entire Order,		(Se No-46)
4	12295/2026	18.02.2026	CMAPL-463/2015	A P SAHOO	GENERAL		Order Dtd. 2018-12-20 Entire Order,		(Se No-46)
5	12296/2026	18.02.2026	CMAPL-463/2015	A P SAHOO	GENERAL		Order Dtd. 2018-12-20 Entire Order,		(Se No-46)
5	12297/2026	18.02.2026	WP (C) - 14252/2023	S PATTANAİK	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-5	(Se No-23)
7	12298/2026	18.02.2026	WP (C) - 21001/2017	P JENA	GENERAL		Order Dtd. 2017-11-24		(Se No-23)
8	12299/2026	18.02.2026	CMAPL-156/2024	S S JENA	GENERAL		Order Dtd. 9999-12-31 Entire Order,	M.J.C.	(Se No-
9	12300/2026	18.02.2026	WP (C) - 5268/2026	C R NAYAK	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-1	(Se No-30)
0	12302/2026	18.02.2026	WP (C) - 5362/2025	S HUSSAIN	GENERAL		Order Dtd. 2025-11-11	WRIT BRANCH-8	(Se No-

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12303/2026	18.02.2026	WP (C) - 5227/2025	A DAS	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-5	(Se No-21)	
12304/2026	18.02.2026	WP (C) - 32111/2025	G C DAS	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)	
12305/2026	18.02.2026	WP (C) - 1995/2025	B SWAIN	GENERAL		Order Dtd. 2025-01-27		(Se No-119)	
12306/2026	18.02.2026	WP (C) - 4886/2026	J P KAR	GENERAL		Order Dtd. 2026-02-18		(Se No-119)	
12307/2026	18.02.2026	CMP- 1135/2025	J P KAR	GENERAL		Order Dtd. 9999-12-31		(Se No-119)	
12308/2026	18.02.2026	WP (C) - 17656/2025	S K PARIDA	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-5	(Se No-32)	
12309/2026	18.02.2026	WP (C) - 22656/2025	P K JENA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)	
12310/2026	18.02.2026	WP (C) - 6262/2025	A B MALLICK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6	(Se No-35)	
12312/2026	18.02.2026	WP (C) - 11224/2025	T N CHOUDHURY	GENERAL		Order Dtd. 2026-02-10	WRIT BRANCH-3	(Se No-33)	
12313/2026	18.02.2026	WP (C) - 3566/2026	B SAHOO	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH-4	(Se No-27)	
12314/2026	18.02.2026	ABLAPL- 449/2026	S SATAPATHY	GENERAL		Order Dtd. 2026-01-21	BAIL-1	(Se No-)	
12315/2026	18.02.2026	WP (C) - 20408/2025	P N NAYAK	GENERAL		Order Dtd. 2026-02-17		(Se No-)	

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